

Read : District Court Office Order No.B-4(11)/3862/2021 dated 28.07.2021.

NOTIFICATION

It is hereby notified for the information of all concerned that, the undersigned shall preside over the court Principal District and Sessions Judge, Nanded w.e.f. 18.09.2021 at Room No.20 (previously being used by the Chief Judicial Magistrate, Nanded), located on ground floor of District Court Building.

Similarly, the Principal District Judge and Sessions Judge, Nanded shall use and occupy Room No.21 as the cabin, (previously being used by the Chief Judicial Magistrate, Nanded) located on the ground of District Court Building for all administrative purposes.

All the Establishment Officers are requested to note the change and bring it to the knowledge of all employees working under their control and supervision.

District Court, Nanded. )  
)  
September 18<sup>th</sup>, 2021. )



(S.L. Anekar)  
Principal District Judge, Nanded.

Endt. No. B-4(i)/ 7576 /2021.

Copy forwarded with compliments for information and necessary compliance to -

- The District Judge-1, Nanded / Bhokar / Kandhar / Biloli.
- The District Judge-2, Nanded.
- The Ad-hoc District Judge-1, Nanded / Kandhar / Bhokar.
- Ad-hoc District Judge-2, Kandhar Link Court, Mukhed.
- The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- The Extra Joint District Judge, Nanded. (POCSO Court).
  
- The Judge, Family Court, Nanded.
  
- The Secretary, DLSA, Nanded for information and necessary compliance.
  
- The Civil Judge, Senior Division, Nanded / Bhokar / Biloli / Kandhar.
- The Civil Judge, Senior Division, Link Court at Mukhed.
- The Chief Judicial Magistrate, Nanded.
- The Joint / II Joint / III Joint / IV / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII / IX Joint Civil Judges, JD & JMFC, Nanded.
- The Civil Judge, JD & JMFC, Mahur / Kinwat / Himayatnagar / Hadgaon / Ardhapur / Loha / Degloor / Naigaon Bazar / Mudkhed / Umri / Dharmabad.
- The Joint Civil Judge, JD & JMFC, Kinwat / Bhokar / Hadgaon / Loha / Kandhar / Mukhed / Degloor / Naigaon Bz / Biloli.
- The II Joint Civil Judge, JD & JMFC, Loha / Kandhar / Mukhed / Naigaon Bazar.

- Smt. Uphade Vandana Prabhakarrrao, Extra Jt.Civil Judge, JD, Nanded.
- Shri Jadhav Arjun Bhausahab, Extra Joint Civil Judge, JD, Nanded.
- Shri Syed Qayemoddin Rahimoddin, Extra Jt.Civil Judge, JD, Nanded.
- Smt. Sakhare Manisha Balaji, Extra Joint Civil Judge, JD, Nanded.
- Shri Gore Avinash Dashrath, Extra Jt.Civil Judge, JD, Nanded.
- Shri Mane Ramchandra Dattatrya, Extra Jt.Civil Judge, JD, Nanded.
- Shri Yeldi Sunil Laxmipati, Extra Joint Civil Judge, JD, Nanded.
  
- The District Collector, Nanded.
- The Superintendent of Police, Nanded.
- The District Government Pleader, Nanded.
- The Assistant Director & PP, Nanded.
- The Superintendent, District Prison, Nanded.
- The President, Bar Association, Nanded.

For information & further necessary action with a request to inform every concerned accordingly.

Copy to :-

- The Registrar / Court Manager, District Court, Nanded.
- The Superintendent, JW / TW, District Court, Nanded.
- The Assistant Superintendent, C&F / Inspection / STB / Property / Central Record, District Court, Nanded.
- The Senior Clerk, Library / GMP / Civil / Criminal Appeal Branches, District Court, Nanded.
- The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- Copy be affixed on the notice board.
- A copy be kept on the muster roll of this office for information of all employee.

District Court, Nanded. )

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September 18<sup>th</sup>, 2021. )

Principal District Judge, Nanded.

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